## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 40(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY:

Sh. Ramandeep Singh Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.N	DI.	SIGNATION	REPRESENTATION	SIGNATURE
Į.	MR. ARUN LAXENA	ADV /	Res. No. 7 ( thro LRs)	
2.	MS. NALINI	ADV	T Res. No. 8 29	Valino
31	ABHAY PRATAP S	INIGH ANV .		0
4.	ANSHUMAAN B	AHADUR ANU	RESPONDENT	ble
			COMPANY	More and a second

## **ORDER**

The application shall be taken up with the main case. Synopsis by the Petitioner and Respondant shall be filed within one week.

2. List before the regular bench on 25<sup>th</sup> October 2016.

(CHIEF JUSTICE M.M. KUMAR)

**PRESIDENT** 

Tallist

(INA MALHOTRA)

MEMBER (J)

4th October, 2016 (A.k. Arora)